

[*Translation*]**Syphon Across River Kamla**

1371. SHRI BHOGENDRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction work of Syphon on Western Kosi Canal across Kamla river in Bihar has commenced;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the extent to which construction of mainstream of Western Kosi Canal and its tributaries has been completed and the time by which the remaining work is likely to be completed; and

(d) whether the allocation made for the Western Kosi Canal and its tributaries has been withdrawn by the State Government?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). The Government of Bihar has issued letter of intent allocating the work to M/s. N.P.C.C. Limited recently.

(c) The progress achieved till March, 1990 on Western Kosi Canal distribution network is as below:

Earth work	60 per cent
Lining work	80 per cent
Structures	35 per cent

The entire work of main branch and distributaries of Western Kosi Canal is scheduled to be completed by 1994-95.

(d) The funds are released according to requirement and stage of works.

[*English*]**Service to Dependents of Deceased Employees**

1372. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there are instructions of the Government to provide employment to the dependents of the deceased employees;

(b) whether it is a fact that these instructions are not being followed in the Fertilizer Corporation of India, Sindri Unit;

(c) if so, the number of such cases which have come to the notice of the Government so far; and

(d) the action taken or proposed to be taken to mitigate the legitimate claims of the dependents of its deceased employees?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) and (b). There are no Government instructions to Fertilizer Corporation of India or other Public Undertakings under the administrative control of the Department of Fertilizers to provide employment to the dependents of deceased employees.

(c) and (d). Do not arise.

**Rehabilitation of Gulf Evacuees**

1373. PROF. K.V. THOMAS:  
SHRI RAMESH CHENNI-  
THALA:  
SHRI MORESHWAR SAVE:  
PROF. P.J. KURIEN:  
SHRI A. VJAYARAGHAVAN:  
DR. VENKATESH KABDE:  
SHRI PALAI K.M. MATHEW:  
SHRI MULLAPPALLY RAMA-  
CHANDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken by the Union Government so far to rehabilitate the Indians evacuated from Kuwait and Iraq;

(b) whether the Government have received any memorandum from the Government of Kerala with regard to rehabilitation of these evacuees; and

(c) if so, the details thereof and action taken by the Government thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) The Government of India have not so far rehabilitated the repatriated Indians from Iraq and Kuwait.

(b) and (c). The Government have received a memorandum from Chief Minister of Kerala referring, inter-alia, to the measures for early rehabilitation of the returnees and setting up of a committee and fund for this purpose. These recommendations are under consideration.

[*Translation*]

**Service Conditions of Telecom Commission Employees**

1374. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether proposal regarding the pay, service conditions, promotion etc. in respect of employees of different categories has been formulated by the Telecom Commission;

(b) if so, the details thereof;

(c) whether this proposal has been accepted by the Unions of employees; and

(d) if so, the time by which this entire process is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) A scheme consisting of the following two components has been introduced in the Department of Telecom.

(i) Restructuring of the existing technical and allied cadres and formation of new cadres in groups C&D.

(ii) Biennial Cadre Review of Groups C&D officials on completion of 26 years service and who are covered under one time bound scheme.

(b) New cadres of Telecom. Technical Assistant and phone Mechanic will be created in the pay scales of Rs. 975–1540 and Rs. 1320–2040 respectively. Similarly new cadres of Sr. Telecom Operating Assistant and Sr. Assistant will also be created in the pay scales of Rs. 1320–2040 and Rs. 1640–2900 respectively. There will not be any new recruitment from the open market in the cadres of Lineman, Wireman, Cable Splicers, Technician, Transmission Assistant, Wireless Operator, Auto Exchange Assistant and Phone Inspector. The existing cadres affected by above restructuring will be provided promotions under biennial cadre review on completion of 26 years service and who are covered under one time bound scheme.

(c) Largely it has been accepted by the Unions.

(d) By 1991.